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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP NO. 58/NCLT/AHM/2017 (New)
Gujarat High Court CP No. 532/2016 with CA No. 496/2016 (Old)

Coram:

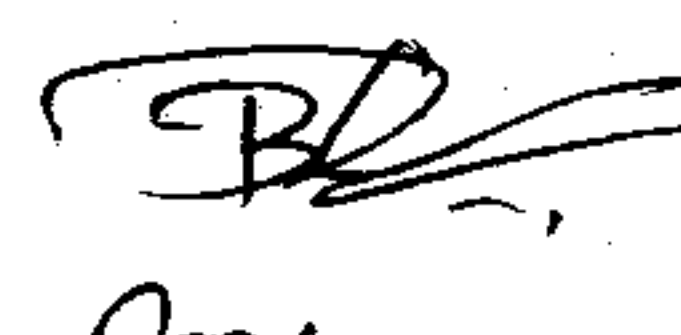
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Stuti Corporate Services Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN K PAHWIA	ADV.	PETITIONER	 BY, NAVIN K PAHWIA
2.				

ORDER


Learned Advocate Mr. Navin Pahwa present for Petitioner.

Affidavit of publication and service of notices on statutory authorities filed.

Affidavit of service of notice to equity shareholders and creditors.

Office of Regional director requested two weeks' time to file representation.

List the matter on 12.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.